

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 76 OF 2015**

**Dated: 5<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Limited**

**... Appellant(s)**

**Vs.**

**Uttar Pradesh Power Corporation Ltd. & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

**ORDER**

List this matter for hearing on **02.02.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*